

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/7871/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the th 14 September, 2022.

Sub: **Casual leave, Civil vacation with station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-87/2022/5075, dtd. 07.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.10.2022 with permission to avail the entire Civil vacation from 02.10.2022 to 18.10.2022 along with station leave permission, from the evening of 30.09.2022 till the evening of 18.10.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/7872-73/A, dated , 14-09-2022
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati, for information.
2. The Project Manager, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Pda